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MCRC-47579-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR

ON THE 20th OF NOVEMBER, 2024

MISC. CRIMINAL CASE No. 47579 of 2024

DINESH

Versus

THE STATE OF MADHYA PRADESH

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Appearance:

Shri Santosh Kumar Meena, Advocate for the applicant.

Shri Amit Raval, Govt. Advocate for the respondent/State.

Shri Vikas Rathi, learned counsel for the respondent [OBJ].

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ORDER

After arguing for a while, learned counsel for the applicant seeks leave of this Court to withdraw this first application under Section 483 of BNSS, 2023 moved on behalf of applicant - Dinesh for grant of bail.

Prayer accepted.

The application is dismissed as withdrawn.

(SANJEEV S KALGAONKAR)
JUDGE